

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-513

(IB)-264(PB)/2023

New IA/4645/2023, IA/3316/2023, IA/3472/2023, IA/3481/2023,
IA/3280/2023, IA/3277/2023, IA/2944/2023, IA/3254/2023, IA/3048/2023,
IA/2850/2023

IN THE MATTER OF:

Go Airlines (India) Limited

...Applicant

SECTION

U/s 10 of IBC, 2016

Order delivered on 01.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

: Mr. Vishrutyi Sahni, Adv. in New IA/4645/2023
Mr. Aditya Kapur in IA/3481/2023 & IA/3472/2023
Mr. Jayant Mehta, Sr. Adv. with Mr. Ameya Gokhale,
Ms. Meghna Rajadhyaksha, Mr. Vaijayant Paliwal,
Ms. Medha Sachdev, Mr. Rishabh Jaisani, Ms. Riya
Basu, Ms. Mehak Nayak, Mr. Harit Lakhani,
Ms. Ayushi Kumar, Advs. in IA/3280/2023,
IA/3277/2023 & IA/2944/2023
Mr. Anandh Venkataraman, Mr. Saket Sathapathy,
Mr. Anubhav Dutta, Mr. Priyal Shah, Mr. J. Shivam
Kumar, Mr. Dhilibam Varadaraim, Advs. in
IA/3048/2023
Mr. Abhiyudaya Vats, Ms. Bhavana Duhoon, Mr. Amit
Pai, Mr. Nimish Vakil in IA/3316/2023
Mr. Arvind Nayar, Sr. Adv. with Mr. Pranaya Goyal,
Ms. Marfull Bilaurala, Mr. Dhruv Khanna,
Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya
Desai, Ms. Apoorva Kaushik, Mr. Vasu Gupta,
Mr. Uday Mathur, Mr. Nehal Gupta, Advs. in
IA/3254/2023
Mr. Ajay Kumar, Mr. Hetram Bishnoi, Ms. Anchal
Nanda, Advs. in IA/2850/2023

For the Respondent : Mr. Ajay Kumar, Mr. Hetram Bishnoi, Ms. Anchal Nanda, Adv. in New IA/4645/2023
For the RP : Ms. Pratiksha Mishra, Mr. Shreyas Edupuganti, Ms. Lakshmi, Adv.

ORDER

New IA/4645/2023:-

This is an application filed by the CoC for submitting their arguments in the matter. We have heard the submissions made by Ld. Counsel for the Applicant. Ld. Counsel for the Applicant may submit their oral submissions during the course of arguments to be held on the concerned IA. With these observations, the present application i.e. New IA/4645/2023 is **disposed off**.

IA/3316/2023, IA/3472/2023 & IA/3481/2023:-

Ld. Counsel on behalf of the Resolution Professional submitted that they need two more days' time to file their reply. Last opportunity is given to the Resolution Professional to file their reply. List all these applications for physical mode on **12.09.2023**.

IA/3280/2023, IA/3277/2023, IA/2944/2023, IA/3254/2023, IA/3048/2023 & IA/2850/2023:-

List all these applications on **12.09.2023**.

Parties are directed to complete the pleadings before the next date of hearing. Ld. Resolution Professional is directed to file status report on the maintenance of the assets.

S/d-
(RAHUL BHATNAGAR)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)